

EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST CUTOMS BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066

Dated:-18/01/2018

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 18/01/2018 stand adjourned to 25/01/2018.

By order



Deputy Registrar (Judicial)

CC to:r

SPS to Hon'ble President/Hon'ble Members/PA TO Registrar/
Dy.Registrars/AssistantRegistrars/BarAssociation /SDRS/CDR/Notice
Board/website/Guard file



DY Assistant Registrar
(SM)